

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/4762/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 11th December, 2020.

Sub:- **casual leave.**

Ref:- No. MACT/KA/238 dated 11.12.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 15.12.2020, 17.12.2020 and 22.12.2020. Further, District & Sessions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of MACT, Kamrup, Amingaon in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4764

Memo NO.HC.VII-76/98/4763TA, dated 11.12.2020

Copy to

1. The District & Sessions Judge, Kamrup, Amingaon .
2. ✓ The Project Manager, Gauhati High Court.

Rajan
JT.REGISTRAR (VIGILANCE)